GOVERNMENT OF INDIA

MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA

UNSTARRED QUESTION NO. 1147 TO BE ANSWERED ON 29.07.2021

Closure of Government schools

1147 Shri Sujeet Kumar:

Will the Minister of *Education* be pleased to state:

- (a) whether it is a fact that a large number of Government schools have been shut down in the country recently despite a good number of children in them;
- (b) If so, the details thereof, State-wise; and
- (c) the reasons for the closure of such schools during the last three years?

ANSWER MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (c): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides children's access to elementary schools within the defined area or limits of neighbourhood. In pursuance to Section 6 of the RTE Act, all States have notified area or limits of their neighbourhood norms. Further, Section 8 of the RTE Act, 2009 also mandates that the appropriate government shall provide free and compulsory elementary education to every child and will ensure availability of a neighbourhood school.

Education is in the Concurrent list of the Constitution and the opening and closing of schools are within the purview of respective State Government and UT Administration.
